| | | | | | Al | NNEXURE- | 7 | | | | | | |
|-------|---|--------------|------------|-------------------|----------------------------|---------------|------------|--------------|----------------------|-----------------|-------------|----------|-----------------|
| | Name of the Corporate Debtor M/s TORQUE A | | | | JTOMOTIVE PRIVATE LIMITED | | | 24-02-2021 | | | | | |
| | | | | | | | | | | | | | |
| | | | | | List | of Creditors | 08-02-2025 | | | | | | |
| | | | | | | | | | | | Amount in | ı Rs | |
| | | | | LIST | OF OPERATIONAL | CREDITORS | (GOVERNMI | ENT DUES) | | | 1 | | |
| SI No | Details of claimant | | Details o | of Claim Received | Details of Claims Admitted | | Aı | Amount | Amount of any mutual | Amount of claim | Amount | | |
| | Details of claimant | | | | Whether | | | | of | dues that | under | of claim | |
| | | | Date of | | Amount of claim | Nature of | related | %voting | Continge | may be set | verificatio | not | |
| | Department | Government | receipt | Amount claimed | admitted | Claim | party | share in CoC | nt Claim | off | n | admitted | Remarks, if any |
| | | | | | | | | | | | | | |
| | | State Tax | | | | | | | | | | | |
| | | officer | | | | | | | | | | | |
| | | (through) Sh | | | | | | | | | | | |
| | | M J Patel on | | | | | | | | | | | |
| | | behalf of | | | | | | | | | | | Classified as |
| | | Government | | | | | | | | | | | Secured |
| | | of Gujarat) | | | | | | | | | | | Operational |
| | | with respect | | | | Secured | | | | | | | Creditor with |
| | | to GVAT | | | | Operation | | | | | | | repect to GVAT |
| | STATE TAX | Dues. | 19.03.2021 | 1 04 74 16 626 00 | 1,04,74,16,636.0 | O al Croditor | NO | NIL | 0 | 0 | 0 | 0 | Dues |



| Total | | | 4 4 5 0 4 4 4 4 0 5 0 0 | 1,16,94,11,106.00 | | _ | | | | |
|--------|--|------------|-------------------------|--------------------------|--------------|-----|---|---|---|--|
| 3 EPFO | through APFC/Autho rised officer | 11.07.2021 | 12,57,337.00 | 12,57,337.00 d | secure NO | NIL | 0 | 0 | 0 | 0 |
| | EPFO, Regional Office, Ahmedabad | | | | | | | | | |
| 2 GST | State Tax officer (through) Sh K B Thakor on behalf of Government of Gujarat) with respect to GST Dues | | 12,07,37,133.00 | Uns 12,07,37,133.00 d | ecure NO | NIL | 0 | 0 | 0 | Classifed as Operational creditor only with respect to GST Dues. Claim allowed vide order dated 01.10.2024 of Hon'ble NCLT Ahm Bench in IA/324/AHM/20 0 23 |

